



**HARYANA STATE POLLUTION CONTROL BOARD**  
 SECTOR -16A, Ballabgarh Region, FARIDABAD

No. HSPCB/BR/2021/1510

Dated: 5/7/21

To  
 The Registrar General,  
 National Green Tribunal,  
 New Delhi.

**Sub:- Report on behalf of Haryana State Pollution Control Board in compliance of order dated 07-09-2020 in the matter of O.A No. 02/2020 news item published in "The Hindu" Authorized by Ashok Kumar "Overflowing sewage on National Highway - 19" Sparks safety concerns".**

In this connection, please find enclosed herewith the report on behalf of Haryana State Pollution Control Board in compliance of order dated 07-09-2020 in the matter of O.A No. 02/2020 news item published in "The Hindu" Authorized by Ashok Kumar "Overflowing sewage on National Highway - 19" Sparks safety concerns".

DA/as above

  
**Regional Office, HSPCB  
 Ballabgarh Region**

**Endstt. No.**

**Dated:**

A copy of above is forwarded to the legal cell, Haryana State Pollution Control Board, Panchkula for information and necessary action please.

DA/as above

**Regional Office, HSPCB  
 Ballabgarh Region**

**Endstt. No.**

**Dated:**

A copy of above is forwarded to The Member Secretary, Haryana State Pollution Control Board, Panchkula for information and necessary action please.

DA/as above

**Regional Office, HSPCB  
 Ballabgarh Region**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION No. 02 of 2020

IN THE MATTER OF:

News item published in "The Hindu" Authored by Ashok Kumar  
Titled  
"Overflowing sewage on National Highway-19 sparks safety  
Concerns"

**INDEX**

<b>Sr. No.</b>	<b>Particulars</b>	<b>Pages</b>
1.	Report dated 05.07.2021	1-4
2.	Copy of report dated 01.09.2020 (Annexure R/1)	5-8
3.	Copy of order dated 07.09.2020 (Annexure R/2)	9-11
4.	Copy of letter dated 09.11.2020 (Annexure R/3)	12-13
5.	Copy of letter dated 09.12.2020 (Annexure R/4)	14
6.	Copy of letter dated 05.02.2020 (Annexure R/5)	15
7.	Copy of Sr. AAG letter dated 22.03.2021 (Annexure R/6)	16-17
8.	Copy of DDPO letter dated 23.06.2021 (Annexure R/7)	18-19
9.	Copy of DDPO letter dated 05.07.2021 (Annexure R/8)	20-21

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION No. 02 of 2020

IN THE MATTER OF:

News item published in "The Hindu" Authored by Ashok Kumar  
Titled  
"Overflowing sewage on National Highway-19 sparks safety  
concerns"

**REPORT ON BEHALF OF HARYANA STATE POLLUTION  
CONTROL BOARD, REGIONAL OFFICE, BALLABGARH  
REGION**

**MOST RESPECTFULLY SHOWETH:**

1. That this Hon'ble Tribunal vide order dated 07.01.2020 taking cognizance of the news report, sought report from the District Magistrate, Faridabad and Haryana State PCB. In compliance thereof, a report dated 01.09.2020 was filed copy of which is enclosed herewith as **Annexure-R/1** for ready reference.
2. The report dated 01.09.2020 was considered during course of hearing on 07.09.2020. The relevant portion of the order dated 07.09.2020 is being reproduced below:

"From the above report, it is clear that only an adhoc arrangement has been made and further remedial measures are required to be taken. Let the State PCB take further steps in coordination with other concerned authorities, including the Nagar Panchayat ad Development Department and furnish a compliance report before the next date by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable

PDF/OCR Support PDF and not in the form of Image PDF. It is made clear that if the concerned authorities fail to take remedial action, the State PCB may initiate prosecution under the Water (Prevention and Control of Pollution) Act, 1974 and recover compensation for damage to the environment.”

Copy of order dated 07.09.2020 is being annexed herewith as **Annexure-R/2.**

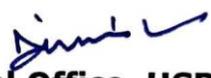
3. That remedial measures are to be taken by the Panchayati Raj Department. Accordingly, the Executive Engineer, Panchayati Raj, Faridabad vide letter dated 09.11.2020 sent the estimate for implementation of Grey Water Management in Villages including the estimate for construction of “Nalla” in question to the concerned Superintendent Engineer, Panchayati Raj, Faridabad. Copy of letter dated 09.11.2020 issued by the Executive Engineer, Panchayati Raj, Faridabad vide letter dated 09.11.2020 to the concerned Superintendent Engineer, Panchayati Raj, Faridabad is enclosed herewith as **Annexure-R/3.** This fact was communicated to the Regional Officer, HSPCB, Ballabgarh vide letter dated 09.12.2020 by the Block Development & Panchayat Officer (hereinafter referred to as ‘DDPO’), Faridabad. It was also informed that no water in spilling on NH-19 and the NHAI has also been requested to ensure prevention of spillage of water over NH-19. Copy of letter dated 09.12.2020 issued by the Block Development & Panchayat Officer, Faridabad is enclosed herewith as **Annexure-R/4.**

4. That progress report was discussed in the office of Sr. Additional Advocate General, Haryana representing the Board before this Hon'ble Tribunal. In the light of observations made and suggestion given during discussion, it was reminded vide letter dated 05.02.2021 to the District development & Panchayat Officer, Faridabad that it is required to expedite the process and ensure that no grey water should be over flowed outside the drain in place. It was also stated that in case, grey water of the village Sikri is over flowed from the drain, appropriate action under the Water (Prevention & Control of Pollution) Act, 1974 will be taken against you and other responsible officers for delay in taking the permanent measures. Copy of letter dated 05.02.2021 written by the Regional Officer, HSPCB, Ballabgarh Region to the DDPO, Faridabad is enclosed herewith as **Annexure-R/5**.
5. That during pendency of the approval of estimate, matter was taken up in the office of Sr. Additional Advocate General, Haryana for filing the status report. In view of lack of progress in the matter, said office took the matter with Higher authorities vide letter dated 22.03.2021, copy of which enclosed herewith as **Annexure-R/6**.
6. That the fund of Rupees 85.75 Lacs has been sanctioned vide letter dated 10.05.2021 of the Additional Chief Secretary to Govt. of Haryana, Development & panchayat Department. This fact was intimated by the DDPO, Faridabad vide letter dated 23.06.2021. It has also been informed that D.N.I.T. has also been approved and tender was floated with opening date of 24.06.2021. Copy of letter

dated 23.06.2021 received from the DDPO, Faridabad is enclosed herewith as **Annexure-R/7**.

7. That vide letter dated 05.07.2021, it has been informed by the DDPO, Faridabad that in response to first tender floated, only one bid was received. Therefore, tender has been floated again with opening date of 06.07.2021. In case of success in awarding the work order as per due procedure, work in question can be get completed by 31.03.2022. Copy of letter dated 05.07.2021 of the DDPO, Faridabad alongwith report dated 05.07.2021 of the Executive Engineer, Panchayati Raj, Faridabad is enclosed herewith as **Annexure-R/8**.

The report is submitted accordingly for kind consideration of this Hon'ble Tribunal.

  
**Regional Office, HSPCB  
Ballabgarh Region**  
CS Scanned with CamScanner

Date: 05.07.2021  
Place: Faridabad

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**AT PRINCIPAL BENCH, NEW DELHI**

**(OA No. 02/2020)**

**O.A No. 02/2020 news item published in "The Hindu" authorized by Ashok Kumar "Overflowing sewage on National Highway - 19" Sparks safety concerns".**

**Status report in compliance of order dated 7.1.2020**

**MOST RESPECTFULLY SHOWETH:**

1. That this Hon'ble Tribunal has taken cognizance of the news report w.r.t. overflowing sewage on National Highway - 19 at village Sikri, Faridabad District. Further, this Hon'ble Tribunal has sought report from the Haryana State Pollution Control Board and District Magistrate, Faridabad.
2. That after taking note of the present matter, the Haryana State Pollution Control Board through Regional Officer, Ballabhgarh vide letter dated 20.1.2020 requested the National Highway Authority of India (NHAI) and the District Development Panchayat Officer (DDPO), Faridabad to submit the action taken report w.r.t problem highlighted in the news report. Similar request was made by the Deputy Commissioner also to the Project Director, NHAI. Copy of letter dated 20.01.2020 issued sent by the HSPCB to the NHAI and the DDPO, Faridabad is annexed as **Annexure-R/1 (Colly)**.

3. That the Project Director, NHAI vide letter dated 22.01.2020 submitted that matter has already been taken up with the authorities of the State. It was further submitted that the Block Development & Panchyat Officer Officer and Village Sarpanch may please be asked to arrange for the cleaning of drain and stop dumping of garbage/polythene in the drain by villagers and shopkeepers. Copy of letter dated 22.01.2020 is annexed herewith as **Annexure-R/2**.
4. That the HSPCB communicated the stand of the NHAI to the DDPO and again requested to submit the Action taken Report. After several communications and request to submit immediate solution apart from permanent solution of the problem, the BDPO, Ballabgarh, vide letter dated 11.08.2020 submitted that till about last 3 years, water from village was being channelised through a Naala alongside the National Highway. However, the NHAI constructed the service road and that Naala was broken. In place of said naala, a drain was constructed between National Highway and Service road. Further, the NHAI connected the drain with four underground pipes under the service road and water of village was being channelised. However, no new naala was constructed by the NHAI despite oral assurance. It has been further informed that due to waste and polythene in the drain/pipes, water got over flowed on Mohla Raod which reached to National Highway. As a temporary measure, a kacchi drain has been

made by Gram Panchayat along the service road. Now, water of drain/pipe is not overflowed towards Mohla road and National Highway. This Kacchi drain is being cleaned by the Gram Panchayat from time to time. The kacchi drain and four underground pipes are being shown in google map. As a permanent measure, plan to construct pakka Naala has been prepared by the Gram Panchayat. Demand of fund has been sent to the Special Secretary, Development & Panchayat Dept., Chandigarh. At present no water is flowed over the road/ National Highway. Copy of letter dated 11.08.2020 of the Block Development and Panchayat Officer, Ballabgarh is annexed herewith as **Annexure-R/3**. Copy of google map showing Mohla road, underground 4 pipes, kacchi drain and service road is annexed herewith as **Annexure-R/4**. Photographs are annexed herewith as **Annexure-R/5**.

5. That after taking note of the ground situation, the Deputy Commissioner has directed the Project Director, NHAI to ensure the regular cleaning of drain and four underground pipes till the permanent solution is executed sothat over flow of water is not being caused on the road. The letter dated 18.08.2020 sent by Deputy Commissioner, Faridabad to the Project Director, NHAI is annexed herewith as **Annexure-R/6**.

6. That at present no water is being over flowed at road/highway from the village Sikri after taking interim measure by the Gram Panchayat. However, it is recommended that till the construction of pakka Naala by Gram Panchayat Sikri, the NHAI should clean the drain and underground pipes regularly.

The report is submitted accordingly. It is being undertaken that directions passed by this Hon'ble Tribunal shall be complied with sincerely.



**Regional Officer  
HSPCB Ballabgarh Region**



**Deputy Commissioner  
Faridabad**

Date: 01/09/2020  
Place: Faridabad

Item No. 07

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

(By Video Conferencing)

Original Application No. 02/2020

(With report dated 01.09.2020)

News item published in "The Hindu" Authored by Ashok Kumar

Titled

**"Overflowing sewage on National Highway-19 sparks safety  
concerns"**

Date of hearing: 07.09.2020

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON  
HON'BLE MR. JUSTICE S. P. WANGDI, JUDICIAL MEMBER  
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

Respondent(s): Mr. Rahul Khurana, Advocate for DC Faridabad & HSPCB

**ORDER**

1. Vide order dated 07.01.2020, a factual and action taken report was sought from the District Magistrate, Faridabad and Haryana State PCB with reference to the allegation that sewage from Seekri village in Faridabad District in Haryana is over flowing on to the service road and on the stretch of Delhi – Agra Highway. The flooded road hampers the movement of vehicles, emits foul smell, causes water borne diseases and accidents on the Highway. Pipeline and drains get frequently choked due to dumping of garbage in the open drain, leading to over flowing of sewage to the service road.

2. Accordingly, a report has been filed by the State PCB on 01.09.2020 inter-alia as follows:

“4. That the HSPCB communicated the stand of the NHAI to the DDPO and again requested to submit the Action taken Report. After several communications and request to submit immediate solution apart from permanent solution of the problem, the BDPO, Ballabgarh, vide letter dated 11.08.2020 submitted that till about last 3 years, water from village was being channelized through a Naala alongside the National Highway. However, the NHAI constructed the service road and that **Naala was broken**. In place of said naala, a drain was constructed between National Highway and Service road. Further, the NHAI connected the drain with four underground pipes under the service road and water of village was being channelized. However, **no new naala was constructed by the NHAI despite oral assurance**. It has been further informed that due to waste and polythene in the drain/pipes, **water got over flowed on Mohla Road** which reached to National Highway. **As a temporary measure, a Kacchi drain has been made by Gram Panchayat along the service road**. Now, water of drain/pipe is not overflowed towards Mohla road and National Highway. This Kacchi drain is being cleaned by the Gram Panchayat from time to time. The Kacchi drain and four underground pipes are being shown in google map. As a permanent measure, **plan to construct pakka Naala has been prepared by the Gram Panchayat. Demand of fund has been sent to the Special Secretary, Development & Panchayat Dept., Chandigarh**. At present no water is flowed over the road/ National Highway. Copy of letter dated 11.08.2020 of the Block Development and Panchayat Officer, Ballabgarh is annexed herewith as Annexure-R/3. Copy of google map Showing Mohla road, underground 4 pipes, Kacchi drain and service road is annexed herewith as Annexure-R/4. Photographs are annexed herewith as Annexure-R/5.

5. That after taking note of the ground situation, the Deputy Commissioner has directed the Project Director, NHAI to ensure the regular cleaning of drain and four underground pipes till the permanent solution is executed so that over flow of water is not being caused on the road. The letter dated 1'8.08.2020 sent by Deputy Commissioner, Faridabad to the Project Director, NHAI is annexed herewith as **Annexure-R/6**.

6. That at present no water is being over flowed at road/highway from the village Sikri after taking interim measure by the Gram Panchayat. However, it is recommended that till the construction of pakka Naala by Gram Panchayat Sikri, the NHAI should clean the drain and underground pipes regularly.”

3. From the above report, it is clear that only an *ad hoc* arrangement has been made and further remedial measures are required to be taken. Let the State PCB take further steps in coordination with other concerned authorities, including the Nagar Panchayat and Development

Department and furnish a compliance report before the next date by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. It is made clear that if the concerned authorities fail to take remedial action, the State PCB may initiate prosecution under the Water (Prevention and Control of Pollution) Act, 1974 and recover compensation for damage to the environment.

List for further consideration on 11.12.2020.

Adarsh Kumar Goel, CP

S. P. Wangdi, JM

Dr. Nagin Nanda, EM

September 07, 2020  
Original Application No. 02/2020  
DV

प्रेषक

कार्यकारी अभियन्ता,  
पंचायती राज, फरीदाबाद।

सेवा में

अधीक्षक अभियन्ता,  
पंचायती राज, लोक निर्माण,  
परिमण्डल, फरीदाबाद।CMD  
MWS

कमांक 1510

दिनांक 09-11-2020

विषय:— Submission of Estimate for implementation of Grey Water Management in villages under-SBM(G) Phase-II.

मुख्य अभियन्ता, पंचायती राज, लोक निर्माण हरियाणा, चण्डीगढ़ के कार्यालय के पत्र कमांक पी.आर.सी/2020/651-72 दिनांक 29.10.2020 की अनुपालना में स्कीम के तहत जिला फरीदाबाद के निम्नलिखित गांवों के प्राकलन हिदायतनुसार तैयार करवाकर पत्र के साथ सलंगन करके आपकी सेवा में आगामी आवश्यक कार्यवाही हेतु प्रेषित है :—

Sr. No.	Name of Block	Name of Village	Estimated Amt. (In lacs)	Remarks
1	Ballabgarh	Fatehpur Biloch	63.02	-
2	Ballabgarh	Seekri	167.94	-
3	Ballabgarh	Aterna	29.26	-
4	Ballabgarh	Deeg	31.38	-
5	Ballabgarh	Hirapur	46.05	-
6	Ballabgarh	Jhuggi Chhainasa	23.02	-
7	Ballabgarh	Karnera	21.00	-
8	Ballabgarh	Naryala	46.05	-
9	Ballabgarh	Samaipur	34.98	-
10	Ballabgarh	Badoli	426.86	-
11	Faridabad	Prahaldpur(GP Badoli)	223.58	-
12	Faridabad	Dhauj	186.85	-
13	Faridabad	Rajpur Kalan	20.23	-
14	Faridabad	Dungarpur	22.35	-
15	Faridabad	Fulera	19.02	-
16	Faridabad	Fulera	21.62	-
17	Faridabad	Latifpur	67.71	-
18	Faridabad	Alampur	426.47	-
19	Faridabad	Bhatola	16.71	-
20	Faridabad	Khori Jamalpur	32.29	-
21	Faridabad	Kot	50.15	-
22	Tigaon	Tigaon Adhana Patti	32.57	-
23	Tigaon	Badrola	0.00	Taken up in NGT
24	Tigaon	Chandpur	0.00	Part of G.P. Chandpur
25	Tigaon	Dalelgarh	0.00	Bechirag Village
26	Tigaon	Majra Chandpur	22.73	-
26	Tigaon	Jenhera		

Tigaon	Sahapura Khadar	0.00	Taken up in NGT
Tigaon	Duleherpur	33.61	-
Tigaon	Madhawali	58.98	-
Tigaon	Sadpura	15.10	-
Total		2139.53	

तलमः— उपरोक्त।

*Kumar*  
9/11  
कार्यकारी अभियन्ता,  
पंचायती राज, फरीदाबाद।

To

Annexure R/4

RO, HSPCB,  
Ballabgarh Area,  
Faridabad.

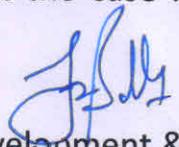
Letter no. 10353 /dated:-09-12-2020

**Sub:- Final report in OA No. 02/2020-Village Seekri.**

A news items was published in "the Hindu" newspaper titled "overflowing sewage on National Highway-19 sparks safety concerns" which was taken up by Hon'ble NGT vide OA No. 02/2020.

In order to prevent spillage of water from Village Seekri onto NH-19, a temporary drain was constructed on both sides of NH-19 & water was channelized towards stabilization pond. Subsequent to construction of said drain, no water comes on NH-19. Photographs of NH-19 are attached herewith. For permanent solution of this problem, implementation of grey water management in village seekri is being taken up under Swatch Bharat Mission (Gramin) Phase 2 for which an estimate of INR 167.94 lacs has been submitted by Xen (PR) to SE (PR) vide letter no. 1510 dated:-09-11-2020 (Copy enclosed). Upon receipt of funds from Government, work will be taken up. In the interim, NHAI has also been requested to ensure prevention of spillage of water onto NH-19.

View forgoing, it is requested that the case may filed since no water in spilling on NH-19.

  
Block Development & Panchayat Officer,  
Ballabgarh

Ends:-10354 /dated:-09-12-2020

A copy is forwarded to Deputy Commissioner Faridabad for information please.

  
Block Development & Panchayat Officer,  
Ballabgarh



**HARYANA STATE POLLUTION CONTROL BOARD**  
SECTOR -16A, Ballabgarh Region, FARIDABAD

No. HSPCB/BR/2021/ 6005

Dated: 05/02/2021

To  
The District Development & Panchayat Officer,  
Mini Secretariat, Sector-12,  
Faridabad.

**Sub: Regarding O.A. No. 02/2020 news item published in "The Hindu authorized by Ashok Kumar "Overflowing sewage on National Highway-19" Sparks safety.**

Ref: Your Office letter no. 10353 dated 09-12-2020.

Kindly refer to your letter under reference, it is submitted that the reply submitted by you has been discussed with the office of Sr. Additional Advocate General, NGT for filing the report in compliance of order dated 07.09.2020. There is no progress on ground to execute the permanent measure in the form of pakka naala except sending estimate of the project for receiving the fund. It is required to expedite the process and ensure that no grey should be over flowed outside the drain in place. In case, grey water of the village Sikri is over flowed from the drain, appropriate action under the Water (Prevention & Control of Pollution Act, 1974 will be taken against you and other responsible officers for delay in taking the permanent measures.

  
**Regional Officer  
Ballabgarh Region**

# Anil Grover

Sr. Additional Advocate General, Haryana  
Supreme Court of India

Office:

A-174, 2<sup>nd</sup> Floor, Defence Colony, New Delhi - 11024

Mobile: 09811089646

Ph: 011-40507217 & 41657217

E-mail: [groveradvocate@rediffmail.com](mailto:groveradvocate@rediffmail.com)

Dated: 22.03.2021

To

1. The Principal Secretary to Govt. of Haryana,  
Department of Development & Panchayats, Haryana.
2. The Deputy Commissioner, District Faridabad,  
Haryana.

**Sub: O.A. No.02/2020 [News Item Published in "The Hindu" authored by Ashok Kumar Titled "Overflowing sewage on National Highway-19 sparks safety concerns"]**

Respected Sir/Madam,

The above subjected matter pertains to overflow of sewage on Delhi – Agra National Highway-19 from Village Sikri (District Faridabad). The Hon'ble Tribunal took notice of this fact published in News Paper and vide its order dated 07.01.2020 sought a report from District Magistrate Faridabad and Haryana State PCB. Accordingly, a report dated 01.09.2020 has been filed stating the interim measures taken by the Gram Panchayat in the form of Kacchi drain and recommending that till the construction of Pakka Nala by Gram Panchayat Sikri, the NHAI should clean the drain.

After considering the report, the Hon'ble Tribunal was of the view that construction of Pakka Nala should be expedited to give permanent solution of the problem and vide order dated 07.09.2020 directed as under:

*"3. From the above report, it is clear that only an adhoc arrangement has been made and further remedial measures are required to be taken. Let the State PCB take further steps in coordination with other concerned authorities, including the Nagar Panchayat and Development Department and furnish a compliance report before the next date by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. It is made clear that if the concerned authorities fail to take remedial action, the State PCB may initiate prosecution under the Water (Prevention and Control of Pollution) Act, 1974 and recover compensation for damage to the environment.*

*List for further consideration on 11.12.2020."*

In compliance of order dated 07.09.2020, the BDPO, Faridabad vide letter dated 09.12.2020 informed the Regional Office, HSPCB, Ballabgarh that estimate for construction of Pakka Nala has been sent to the Superintendent Engineer, Panchayati Raj, Faridabad. Upon receipt of funds from Government, the work will be taken up. In response thereto, the Regional Officer, HSPCB, Ballabgarh vide letter dated 05.02.2021 has stated that there is no progress on

# Anil Grover

Sr. Additional Advocate General, Haryana  
Supreme Court of India

Office:

A-174, 2<sup>nd</sup> Floor, Defence Colony, New Delhi - 11024

Mobile: 09811089646

Ph: 011-40507217 & 41657217

E-mail: groveradvocate@rediffmail.com

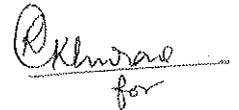
ground to execute the permanent measure in the form of Pakka Naala except sending estimate of the project for receiving the fund. It is required to expedite the process and ensure that no grey should be over flowed outside the drain in place. It was also clarified that in case, grey water of the village Sikri is over flowed from the drain, appropriate action under the Water (Prevention & Control of Pollution) Act, 1974, will be taken against you and other responsible officers, for delay in taking the permanent measures. Copy of letter dated 09.12.2020 of BDPO, Faridabad and copy of letter dated 05.02.2021 of Regional Office, HSPCB, Ballabhgarh, Haryana are enclosed herewith.

In view of the above, it is required that expedite construction of Pakka Nala in question may kindly be considered and necessary action may be taken in this regard so that Hon'ble Tribunal can be informed with the progress report on next date of hearing i.e. **01.04.2020** and possibility of any adverse order can be avoided. It is therefore, requested that needful may kindly be get done by concerned Officer to provide the permanent solution expeditiously as desired by the Hon'ble Tribunal. The latest status may kindly be informed by 27.03.2021 so that appropriate report can be submitted well before the next date of hearing.

Thanking you,

Yours faithfully,

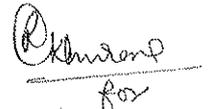
**Encl:** As above.



[Anil GROVER]

Sr. Addl. Advocate General, Haryana

Copy of this letter is being sent to the Regional Officer, HSPCB, Ballabhgarh for his kind information and necessary coordination.



[Anil GROVER]

Sr. Addl. Advocate General, Haryana

प्रेषक

जिला विकास एवं पंचायत अधिकारी,  
फरीदाबाद।

सेवा में

क्षेत्रीय अधिकारी, बल्लबगढ क्षेत्र,  
हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड,  
फरीदाबाद।

क्रमांक 1698 /पंचायत दिनांक 23/06/2021

विषय:-

**Regarding O.A. No. 02/2020 news items published in "The Hindu authorized by Ashok Kumar" overflowing sewage on National Highway 19" sparks safety.**

उपरोक्त विषय पर आपके कार्यालय के पत्र क्रमांक HSPCB/BR/2021/1405 दिनांक 18.06.2021 के सन्दर्भ में (प्रति संलग्न)।

सन्दर्भित पत्र बारे कार्यकारी अभियन्ता, पं0राज, फरीदाबाद व खण्ड विकास एवं पंचायत अधिकारी, बल्लबगढ से रिपोर्ट प्राप्त की गई (प्रति संलग्न)। कार्यकारी अभियन्ता, पं0राज, फरीदाबाद की रिपोर्ट अनुसार गांव सीकरी, खण्ड बल्लबगढ में नाला निर्माण हेतु अतिरिक्त मुख्य सचिव, हरियाणा सरकार, विकास एवं पंचायत विभाग, चण्डीगढ के पत्र क्रमांक 1027/बी0ए0पी0-II-(9)-2020/1929 दिनांक 10.05.2021 द्वारा एन0जी0टी0 के तहत मु0 85.75 लाख रू0 स्वीकृत किये गये है। उक्त कार्य की डी0एन0आई0टी0 मुख्य अभियन्ता, पं0राज, लोक निर्माण हरियाणा, चण्डीगढ के पत्र क्रमांक पी0आर0सी0/2021/6867-68 दिनांक 01.06.2021 द्वारा स्वीकृत करवा ली गई है तथा कार्य का टैण्डर लगा दिया गया है जोकि दिनांक 24.06.2021 को खोला जायेगा, परन्तु उक्त राशि उनके कार्यालय में अभी तक प्राप्त नहीं हुई है। रिपोर्ट व संलग्न दस्तावेजों की प्रति साथ संलग्न है।

उक्त के अतिरिक्त यह भी अनुरोध है कि उक्त मामले में आगामी पत्राचार सीधे कार्यकारी अभियन्ता, पं0राज, फरीदाबाद के कार्यालय से करने का कष्ट करें।

संलग्न: उक्त।

जिला विकास एवं पंचायत अधिकारी,  
फरीदाबाद।

पृ0क्रमांक

/पंचायत दिनांक

इसकी एक प्रति उपायुक्त, फरीदाबाद की सेवा में सूचनार्थ प्रेषित है।

जिला विकास एवं पंचायत अधिकारी,  
फरीदाबाद।

प्रेषक

कार्यकारी अभियन्ता,  
पंचायती राज, फरीदाबाद।

सेवा मे

जिला विकास एवं पंचायत अधिकारी,  
फरीदाबाद।

क्रमांक 424

दिनांक 23-06-2021

विषय:-

Regarding O.A. No 02/2020 news item Published in "The Hindu authorize by Ashok Kumar" Overflowing sewage on National Highway-19" Sparks safety.

उपरोक्त विषय बारे आपके कार्यालय के पत्र क्रमांक 1690/पंचायत दिनांक 23.06.2021 के सन्दर्भ मे।

सन्दर्भित पत्र की पालना मे आपकी सेवा मे भेजकर लिखा जाता है कि गांव सीकरी खण्ड बल्लबगढ जिला फरीदाबाद मे नाला निर्माण हेतू अतिरिक्त मुख्य सचिव, हरियाणा सरकार, विकास एवं पंचायत विभाग हरियाणा, चण्डीगढ के कार्यालय पत्र क्रमांक 1027-बी0ए0पी0-II-(9)-2020/1929 दिनांक 10.05.2021 द्वारा एन0जी0टी0 के तहत मु0 85.75 लाख रुपये स्वीकृत किये गये है। (प्रति संलग्न) उक्त कार्य की डी0एन0आई0टी. मुख्य अभियन्ता, पंचायती राज, लोक निर्माण हरियाणा, चण्डीगढ के कार्यालय पत्र क्रमांक पी0आर0सी0/2021/6867-68 दिनांक 01.06.2021 द्वारा स्वीकृत करवा ली गई है तथा कार्य का टैण्डर लगा दिया गया है जो कि दिनांक 24.06.2021 को खोला जायेगा, परन्तु उक्त राशि इस कार्यालय मे अभी तक भी प्राप्त नही हुई है। रिपोर्ट आपकी सेवा मे सूचनार्थ एवं आगामी आवश्यक कार्यवाही हेतू प्रेषित है।

*Kumar*  
कार्यकारी अभियन्ता,  
पंचायती राज, फरीदाबाद।  
23/06/21

प्रेषक

जिला विकास एवं पंचायत अधिकारी,  
फरीदाबाद।

सेवा में

क्षेत्रीय अधिकारी, बल्लबगढ क्षेत्र,  
हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड,  
फरीदाबाद।

क्रमांक 1818 /पंचायत दिनांक 05-07-2021

विषय:-

**Regarding O.A. No. 02/2020 news items published in "The Hindu authorized by Ashok Kumar" overflowing sewage on National Highway 19" sparks safety.**

उपरोक्त विषय पर आपके कार्यालय के पत्र क्रमांक HSPCB/BR/2021/1497-98 दिनांक 18.06.2021 के सन्दर्भ में।

सन्दर्भित पत्र बारे कार्यकारी अभियन्ता, पं0राज, फरीदाबाद के पत्र क्रमांक 491 दिनांक 05.07.2021 द्वारा रिपोर्ट इस कार्यालय में प्राप्त हुई है (प्रति संलग्न)। कार्यकारी अभियन्ता, पं0राज, फरीदाबाद की रिपोर्ट अनुसार गांव सीकरी, खण्ड बल्लबगढ में नाला निर्माण हेतु अतिरिक्त मुख्य सचिव, हरियाणा सरकार, विकास एवं पंचायत विभाग, चण्डीगढ के पत्र क्रमांक 1027/बी0ए0पी0-II-(9)-2020/1929 दिनांक 10.05.2021 द्वारा एन0जी0टी0 के तहत मु0 85.75 लाख रू0 स्वीकृत किये गये है। उक्त कार्य की डी0एन0आई0टी0 मुख्य अभियन्ता, पं0राज, लोक निर्माण हरियाणा, चण्डीगढ के पत्र क्रमांक पी0आर0सी0/2021/6867-68 दिनांक 01.06.2021 द्वारा स्वीकृत करवा ली गई है तथा कार्य का प्रथम बार टैण्डर लगाया गया जोकि दिनांक 24.06.2021 को खोला जाना था जिसमें एक निविदा प्राप्त हुई, परन्तु हिदायत अनुसार एक निविदा प्राप्त होने पर टैण्डर नहीं खोला जा सकता। कार्य का टैण्डर द्वितीय बार लगा दिया गया है जो दिनांक 06.07.2021 को खोला जाना है, यदि उक्त कार्य में निविदा प्राप्त हो जाती है तो कार्य का अलाटमेन्ट जारी होने उपरान्त लगभग 31.03.2022 तक कार्य को पूर्ण करवा दिया जायेगा व उक्त कार्य की 50 प्रतिशत राशि मु0 42.80 लाख रू0 कार्यकारी अभियन्ता, पं0राज, फरीदाबाद के कार्यालय में प्राप्त हो चुकी है। रिपोर्ट व संलग्न दस्तावेजों की प्रति साथ संलग्न है।

संलग्न: उक्त।

पृ0क्रमांक

/पंचायत दिनांक

इसकी एक प्रति उपायुक्त, फरीदाबाद की सेवा में सूचनार्थ प्रेषित है।

जिला विकास एवं पंचायत अधिकारी,  
फरीदाबाद।

जिला विकास एवं पंचायत अधिकारी,  
फरीदाबाद।

प्रेषक

कार्यकारी अभियन्ता,  
पंचायती राज, फरीदाबाद।

सेवा में

जिला विकास एवं पंचायत अधिकारी,  
फरीदाबाद।

क्रमांक 491 दिनांक 05.07.2021

विषय:-

**Regarding O.A. No 02/2020 news item Published in "The Hindu authorize by Ashok Kumar" Overflowing sewage on National Highway-19" Sparks safety.**

उपरोक्त विषय बारे आपके कार्यालय के पत्र क्रमांक 1817/पंचायत दिनांक 05.07.2021 के सन्दर्भ में।

सन्दर्भित पत्र की पालना में आपकी सेवा में भेजकर लिखा जाता है कि गांव सीकरी खण्ड बल्लबगढ जिला फरीदाबाद में नाला निर्माण हेतु अतिरिक्त मुख्य सचिव, हरियाणा सरकार, विकास एवं पंचायत विभाग हरियाणा, चण्डीगढ के कार्यालय पत्र क्रमांक 1027-बी0ए0पी0-II-(9)-2020 / 1929 दिनांक 10.05.2021 द्वारा एन0जी0टी0 के तहत मु0 85.75 लाख रूपये स्वीकृत किये गये है। उक्त कार्य की डी0एन0आई0टी. मुख्य अभियन्ता, पंचायती राज, लोक निर्माण हरियाणा, चण्डीगढ के कार्यालय पत्र क्रमांक पी0आर0सी0/2021/ 6867-68 दिनांक 01.06.2021 द्वारा स्वीकृत करवा ली गई है तथा कार्य का प्रथम बार टैण्डर लगाया गया, जो कि दिनांक 24.06.2021 को खोला जाना था, जिसमें एक निविदा प्राप्त हुई, परन्तु हिदायत अनुसार एक निविदा प्राप्त होने पर टैण्डर नहीं खोला जा सकता। कार्य का टैण्डर 2nd टाईम लगा दिया गया। जो दिनांक 06.07.2021 को खोला जाना है, यदि उक्त कार्य में निविदा प्राप्त हो जाती है तो कार्य का अलॉटमेंट जारी होने के लगभग 6 माह में कार्य को पूर्ण करवा दिया जाये व उक्त कार्य की 50 प्रतिशत राशि मु0 42.80 लाख रूपयें की राशि इस कार्यालय में प्राप्त हो चुकी है। रिपोर्ट आपकी सेवा में सूचनार्थ एवं आगामी आवश्यक कार्यवाही हेतु प्रेषित है।

  
कार्यकारी अभियन्ता,  
पंचायती राज, फरीदाबाद।

5/07/2021